

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADLAN

Petition(s) for Special Leave to Appeal (Civil) No(s).7296/2006

G.SURYAKUMARI & ANR.

Petitioner(s)

VERSUS

B.CHANDRAMOULI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 27/11/2008 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Promila,Adv.

For Respondent(s)

Mr G Seshagiri Rao, Adv.

Mr. Sridhar Potaraju,Adv.

Mr. S. Thananjayan ,Adv

UPON hearing counsel the Court made the following
ORDER

No counter affidavit is filed by respondent Nos. 1 and 2.

Respondent no.3 is granted four weeks' time for filing

counter affidavit, if any.

List again on 6.1.2009.

(M.P.BHADLAN)
Registrar

hj